A 215/19

Declaration of Assets and Liabilities

Year: 2021-2022

I, Anil KR Mandal	., son/daughter/wife of Chichai Mandal,
aged 44 yeels years, belon	ging to Bihax Vidhan Sabha.
	ts (immovable, movable, bank balance, etc.) of
myself, my snouse and dependants*:	

10/02/22

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1. Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	20,000/2	Premlete devi- 5000/=	Priyanshu	Shivom	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	A/CNO- 108394- 80171 Amt- 20,000/2	A/C NO- 202817- 42996 Amt- 5000/2	NiL	NiL	
(111)	Bonds, Debentures and Shares in companies	NiL	NiL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI-5940 LIC-3294 MF-24000 Peryear		NIL	NIIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	Nir	NiL	NiL	<i>.</i>
(vI)	Jewellery (give details of weight and value)	bi sain	Grold-20 Gram Silver-400 Gram	NIÌL	NIL	
(vli)	Other assets, such as values of claims / interests	L.C.D Fridge	NIL	NIL	Niz	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

also i	have to be indicated]	- 15		Dependant-1	Dependant-2	Dependant-3
Sr.	Description	Self	Spouse Name(S)	Name	Name	Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	168 Dis- Mil	NiL	NIL	NiL	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NiL	ΝĨL	NiL	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIIL	
(IV)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NiL	NÌL	NÍL	NIL	
(v)	Others (such as Interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI. BVM	50,000 >
	(ii) Loans from financial institutions		
	(ill) Government Dues: (a) dues to departments dealing with government accommodation	NiL	NIL .
	(b) dues to departments dealing with supply of water	NiL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones	NIL	NiL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NÎL
	(f) Other dues, If any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJKPM1145G	
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NiL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NiL	NIL
	(iv) Property Tax	NIL	NIL

G Personal De	30011	
GPF/CPF/PBAN No.	:- :-	PTS/BLA-1064 M (M/F)
Date of Birth	;-	2 5 0 1 1 9 7 8 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	;-	MESSENGIER (Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	KATIHAR
I hereby d		that the above details are true to the best of my

knowledge and belief.

Signature अनिल कुमार मैंडल

Name of Employee: Anil KR Mandal

Designation: Office Attendant

Department: Bihar Vidhan Sabha PATUA

Note:

Place: PATNA....

Date: 7-02-2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.